

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**T.P.No.81/2017
C.P-894/2016**

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Diabari Tea Company Ltd.		
	Winding up		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

11). madhusudan Sarkar
Advocate

Arindita Bhattacharya
Advocate

13/07/17

ORDER

Ld. Counsels for the petitioner informed that arguing Sr. Counsel is not present and express her inability whether compliance of the earlier order dated 03/07/2017 has been made or not.

Petitioner is directed to comply with the order dated 03/07/2017 within 7 days.

List the matter on 26/07/2017.

(Vijai Pratap Singh)
Member (J)